

Rajesh Kumar Singh
D.H.J.S.
Director (Academics)



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31/8/24

02/09/2024

DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Trg./WS/PO-MACT & Ors./1850/2024/4711

31st August, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-East, KKD
11. The Officiating Principal District & Sessions Judge, North, KKD.

Sub.: Workshop for Building Synergy between Different Stakeholders for PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judge In-charges of Mediation Centres & Secretaries of DLSAs on 21st September, 2024.

Respected Sir/Madam,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting a 'Workshop for Building Synergy between Different Stakeholders for PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judge In-charges of Mediation Centres & Secretaries of DLSAs' on 21st September, 2024 at Delhi Judicial Academy.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 21st September, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

OJC (Judl.) West

Encl.: As above

(Rajesh Kumar Singh)

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PD & SJ (West) officiating
31/8/24

**Nomination List for
Workshop for Building Synergy between different Stakeholders
for
PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judge In-
charges of Mediation Centres & Secretaries of DLSAs
on
21st September, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Shailender Malik	PO MACT	2	Shahdara	KKD
2	Ms. Vrinda Kumari	PO MACT		New Delhi	PHC
3	Mr. Sudesh Kumar	PO MACT		South	Saket
4	Mr. Tarun Yogesh	PO MACT	1	South-West	Dwarka
5	Mr. Devender Nain	PO MACT		North-East	KKD
6	Mr. Shivaji Anand	ADJ+MACT	1	North-West	Rohini
7	Ms. Shelly Arora	PO MACT	2	South-East	Saket
8	Mr. Vijay Kumar Jha	PO MACT	1	Shahdara	KKD
9	Mr. Sunil Kumar	PO MACT	1	North	Rohini
10	Ms. Charu Gupta	PO MACT	1	South-East	Saket
11	Dr. Pankaj Sharma	PO MACT	2	Central	THC
12	Mr. Harvinder Singh	PO MACT	1	West	THC
13	Ms. Mayuri Singh	PO MACT		East	KKD
14	Mr. Sachin Gupta	PO MACT	3	West	THC
15	Mr. Sudeep Raj Saini	PO MACT	2	South-West	Dwarka
16	Ms. Ruchi Aggarwal Asrani	PO MACT	1	Central	THC
17	Ms. Richa Manchanda	PO MACT	2	North	Rohini
18	Ms. Shama Gupta	PO MACT & PO Zonal Vending Committee (MCD)		North-West	Rohini
Judge In-charge, Mediation					
19	Mr. Sanjay Garg-II	Judge In-charge, Mediation Centre		Central	THC
20	Mr. Vijay Kr. Dahiya	Judge In-charge, Mediation Centre		North-West	Rohini
21	Mr. Manish Gupta	Judge In-charge, Mediation Centre		South-West	Dwarka
22	Mr. Lalit Kumar	Judge In-charge, Mediation Centre		South	Saket
23	Ms. Manjusha Wadhwa	Judge In-charge, Mediation Centre		East	KKD
24	Mr. Sandeep Garg	Judge In-charge, Mediation Centre		New Delhi	PHC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
Secretaries, DSLSA					
25	Mr. Abhinav Pandey	Full Time Secretary (Litigation), DLSA			Rouse Avenue
26	Ms. Jyoti Maheshwari	Full Time Secretary, DLSA		South	Saket
27	Mr. Tushar Gupta	Full Time Secretary, DLSA		West	THC
28	Mr. Vivek Kumar Agarwal	Full Time Secretary, DLSA		North-East	KKD
29	Mr. Vinik Jain	Full Time Secretary, DLSA		South-East	Saket
30	Mr. Lalit Kumar	Full Time Secretary, DLSA		East	KKD
31	Ms. Richika Tyagi	Full Time Secretary, DLSA	2		Rouse Avenue
32	Ms. Helly Fur Kaur	Full Time Secretary, DLSA	1	Central	THC
33	Mr. Anshul Singhal	Full Time Secretary, DLSA		Shahdara	KKD
34	Mr. Ompal Shokeen	Full Time Secretary, DLSA		South-West	Dwarka
35	Mr. Kumar Rahul	Full Time Secretary, DLSA		New Delhi	PHC
36	Mr. Ankur Panghal	Full Time Secretary, DLSA		North	Rohini
37	Ms. Kanika Jain	Full Time Secretary, DLSA		North-West	Rohini

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MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 27616-27622 JOTP/Gaz./PDJ West/2024 Dated, Delhi the 03/9/24

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
4. For uploading on LAYERS.
5. For uploading on centralized website through LAYERS.

Hemani 3/9/24

(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

MF